

**Central Administrative Tribunal
Principal Bench**

OA No. 2334/2016

New Delhi this the 19th day of July, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Dr. B.K. Sinha, Member (A)**

Suresh Kumar Soni, 33 years,
S/o Shri Tripath Prasad Soni,
Sub Jail Sanwer Panchola,
District Indore, MP

- Applicant

(By Advocate: Mr. Abhishek R. Shukla)

VERSUS

1. The Union of India through
Its Secretary,
Ministry of Personnel, Training,
Pension and Grievances, North Block,
New Delhi

2. The Department of Personnel and Training,
Through its Under Secretary,
Room No. 278A, North Block, New Delhi

3. Union Public Service Commission,
Through its Chairman,
Dholpur House, Shahjahan Road,
New Delhi-110001

- Respondents

(By Advocate: Mr. Gyanendra Singh)

ORDER (Oral)

Mr. V. Ajay Kumar, Member (J):

When this matter was taken up for admission, learned counsel for the applicant and Mr. Gyanendra Singh, learned counsel appearing for the respondents on receipt of advance

notice, jointly submitted that the subject matter of this OA is squarely covered by the decision of this Tribunal in OA 4602/2015 dated 13.07.2016 between Smt. Seema Singh & Ors. Vs. Union of India and Ors. (a copy of the same is already furnished by the learned counsel for the applicant) and prayed for disposal of the OA in terms of the said order. Accordingly, the OA is dismissed for parity of reasons. No costs.

(Dr. B.K. Sinha)
Member (A)

(V. Ajay Kumar)
Member (J)

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